

ITEM NO.64

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal

No(s). 1230/2014

RABBOO & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for bail and exemption from filing O.T. and office report)

Date : 05/12/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr.Tashriq Ahmad,adv.
Mr. Syed Mehdi Imam,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the certificate of service has not been received as yet. A reminder shall be issued. The original record in the matter shall be requisitioned only and only, if there is a direction of the Hon'ble Court to that effect.

List again on 19.02.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.12.08
10:44:04 IST
Reason: